



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR**

S.B. Civil Writ Petition No. 21380/2025

Anuj Shukla

----Petitioner

Versus

National Law University, Jodhpur

----Respondent

For Petitioner(s) : Mr. Anuj Shukla, petitioner in person
For Respondent(s) : Mr. Shreyansh Mardia

HON'BLE MR. JUSTICE SANJEET PUROHIT

Order

22/05/2026

Learned counsel for the respondents seeks time to file reply to the application filed for seeking amendment in the writ petition.

List the matter in the second week of July, 2026.

In the meantime, the respondents shall also complete instructions with regard to issuance of mark-sheet of the petitioner.

(SANJEET PUROHIT),J

153-A.Arora/-